

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3678**

**TO BE ANSWERED ON THE 17TH DECEMBER, 2024/ AGRAHAYANA 26, 1946
(SAKA)**

INCLUSION OF HO LANGUAGE IN EIGHTH SCHEDULE

†3678. SMT. JOBA MAJHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to include 'Ho' language in Eighth schedule of the Constitution of India to preserve it and in view of its pervalence in large area of Jharkhand; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (b): There have been demands from time to time for inclusion of several languages, including Ho, in the Eighth Schedule to the Constitution. However, there are no fixed criteria for consideration of any language for inclusion in the Eighth Schedule to the Constitution. As the evolution of dialects and languages is a dynamic process, influenced by socio-cultural, economic and political developments, it is difficult to fix any criterion for languages for inclusion in the Eighth Schedule to the Constitution. The earlier attempts, through the Pahwa (1996) and Sitakant Mohapatra (2003) Committees, to evolve such fixed criteria have been inconclusive. The Government is conscious of the sentiments and requirements for inclusion of

other languages in the Eighth Schedule. Such requests have to be considered keeping in mind these sentiments, and the other relevant considerations.

As regards preservation of languages like 'Ho', the Central Institute of Indian Languages, Ministry of Education works towards promotion of all Indian languages including tribal languages. This includes works on a package comprising phonetic readers, grammar, dictionaries, folk literature, school and adult literacy primers and prepares education documentaries in various languages.
